GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:3559
ANSWERED ON:19.03.2013
MONUMENTS OF NATIONAL IMPORTANCE
Ananth Kumar Shri ;Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of CULTURE be pleased to state:

- (a) the details of proposals received from the States still pending with the Union Government regarding declaration of various monuments/heritage sites to be of national importance and the reasons therefor along with the time by which the pending proposals are likely to be cleared, State/UT-wise;
- (b) whether the Government has received any request from public representatives for providing financial assistance for maintenance of monuments from the corporate Reserve Funds of the Navratna companies; and
- (c) if so, the details thereof?

Answer

MINISTER OF CULTURE SHRIMATI CHANDRESH KUMARI KATOCH

- (a) The proposals received from States for declaration of various monuments to be of national importance is at Annexure. These proposals require detailed scrutiny, verification of revenue records, ownership issues, preparation of site plan etc. owing to which no specific time limit is fixed for clearance.
- (b)&(c) Yes, Madam. As per the information with Archaeological Survey of India, a public representative (Shri Dilip Gandhi, Hon'ble Member of Parliament) has approached Indian Oil Corporation (IOC) for development of three monuments i.e. Devi Temple at Mandavgaon, Dhokeshwar Caves at Takali and Shiva Temple at Parner.

Further, the Hon'ble M.P. has approached Oil and Natural Gas Corporation Ltd. (ONGC) for development of Temple of Mallikarjuna at Karjat and Jain Temple at Ghotan. (all in district Ahmednagar, Maharashtra).